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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/18/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited
NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

T.K. Bhaskar
Priyadarshini
Akhi

counsel for Petitioner



Gowri. V.

M/S Ramanik
Sthanam

RESPONDENTS



ORDER

Representing counsel for petitioner present and stated that the senior counsel could not attend before the Adjudicating Authority today and sought time for making submissions. Counsel for respondents present. Time extended at request. Put up on 13.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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